

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 102**

**COMP.APPL/13(CH)2024**  
**And**  
**CA(CAA) No. 36/Chd/Hry/2023**  
**(1st Motion)**  
**(Disposed of on 21.12.2023)**

**IN THE MATTER OF**

**Napino Auto and Electronics Ltd.**

...

**Petitioner Company**

**Under Section: 230-232, CA 2013**

**Rule: 11 of NCLT, 2016**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.05.2024, in Supplementary List.

Sd/-  
**Court Officer**